

Calcutta High Court
In The Circuit Bench at Jalpaiguri (Appellate Side)

Peonbook Report From 04-06-2021 To 04-06-2021 For (All) Maincase & (All)

Pending : 6 and Disposal : 0

Sl No.	Case No.	Date of Registration	Cause Title
1	CRM/633/2021	04-06-2021	PRANOY DAS @ PRANAY DAS VS THE STATE OF WEST BENGAL Advocate: HILLOL SAHA PODDER
2	CRM/634/2021	04-06-2021	PADAM MANGAR VS THE STATE OF WEST BENGAL Advocate: HILLOL SAHA PODDER
3	CRM/635/2021	04-06-2021	RAM BAHADUR CHHETRI @ SHAMBU CHHETRI VS THE STATE OF WEST BENGAL Advocate: HILLOL SAHA PODDER
4	CRM/636/2021	04-06-2021	BISWAJIT BARMAN @ BISWA VS THE STATE OF WEST BENGAL Advocate: DEBAJIT KUNDU
5	CRM/637/2021	04-06-2021	PRAMOD KUMAR AND ANR VS THE STATE OF WEST BENGAL Advocate: HILLOL SAHA PODDER
6	WPA/1065/2021	04-06-2021	SHANKHA ROY CHOWDHURY VS THE UNION OF INDIA AND ORS Advocate: DEBORSHI DHAR